

# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

## PRINCIPAL BENCH

2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 25.02.2021 (THURSDAY)

COURT – III (VIRTUAL MODE)

10:30 AM

In the Court of Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Ms. Shreesha Merla, Member (Technical)

### For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1058 of 2020	Berger Becker Coating Pvt. Ltd. Vs. Committee of Creditors of Asian Colour Coated Ispat Ltd. & Anr.	Samrat Sengupta	Ankur Mittal-R1 Pooja Mahajan-RP Bishwajit Dubey-R2

### For Hearing

2.	Comp. App. (AT) (Ins) No. 1294 of 2019	Balaji Associates Vs. V. Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
3.	Comp. App (AT) (Ins) No. 1308 of 2019	Shree Padmalaya Petroleum Vs. V. Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
4.	Comp. App (AT) (Ins) No. 1310 of 2019	Zenith Infrastructure Vs. V. Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
5.	Comp. App (AT) (Ins) No. 1311 of 2019	Pest Control Ideal Vs. V. Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
6.	Comp. App (AT) (Ins) No. 1312 of 2019	Jai Lahari Enterprises Vs. V.Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
7.	Comp. App (AT) (Ins) No. 1313 of 2019	NKS Infra & Contract Vs. V.Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
8.	Comp. App (AT) (Ins) No. 1315 of 2019	Abhijeet Intelligence Security and labour Supplier. Vs. V.Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi

9.	Comp. App (AT) (Ins) No. 1316 of 2019	Scop Infrastructure and Company Vs. V.Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
10.	Comp. App (AT) (Ins) No. 1317 of 2019	M.N. Patil Vs. V.Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
11.	Comp. App (AT) (Ins) No. 1319 of 2019	Patel Erectors. Vs. V.Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
12.	Comp. App (AT) (Ins) No. 1320 of 2019	Krishna Construction Vs. V. Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
13.	Comp. App (AT) (Ins) No. 1321 of 2019	Saibaba Mahadev Mandowkar Vs. V. Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
14.	Comp. App (AT) (Ins) No. 1322 of 2019	Vinod Maniyar Vs. V. Venkatachalam  <b>With</b>	Ashish Verma	Ashish Joshi
15.	Comp. App (AT) (Ins) No. 1323 of 2019	D.R. Engineering Services Vs. V. Venkatachalam	Ashish Verma	Ashish Joshi
16.	Comp. App. (AT) No. 83 of 2020 & I.A. No. 1372 of 2020	P. Varadarajan & Ors. Vs. A Jawahar Palaniappan & Anr.	Pooja M. Saigal	Aditya Verma-R1 Devanshi Singh-R2 Utkarsh Joshi
17.	Comp. App. (AT) (Ins) No. 614 of 2020	Punjab National Bank Vs. Subrata M Maity Resolution Professional of Corporate Debtor, Bhatia Coke and Energy Ltd.	Sunil Kumar Gandhi	V. Venkata Sivakumar
18.	Comp. App. (AT) No. 87 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anilkumar & Ors.  <b>With</b>	Angad Varma	G.V. Anand Bhushan-R1 Abhishek K. Jain-R2 Ravi Chandran K. S.

<b>19.</b>	Comp. App. (AT) No. 204 of 2020	Indus Motor Company Pvt. Ltd. & Ors. Vs. T.P. Anil Kumar & Ors.	Angad Varma	Avinash Krishnan Ravi
<b>20.</b>	Competition App (AT) No. 22 of 2020	Harshita Chawla Vs. Whatsapp Inc. and Facebook Inc.	Ramisha Jain	Shashank Mishra-R1 Rohan Arora-R2 Shama Nargis-R3 Chandini Anand-R1 & R2

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**By the order of Hon'ble Acting Chairperson**  
**-sd/-**  
**Registrar**